(e) whether the Government has any plan to declare the ASI site as UNESCO World Heritage and if so, the details thereof?

#### **Domestic Workers**

#### 56. SHRI MADDILA GURUMOORTHY:

Will the Minister of LABOUR AND EMPLOYMENT श्रम और रोजगार मंत्री

be pleased to state:

(a) whether there is any data on the total number of domestic workers in the country and if so, the number of such domestic workers who have registered on the eshram portal so far;

(b) whether the Government has launched any specific scheme or programme to alleviate the problems of the domestic workers especially in light of the COVID-19 pandemic;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) whether it is true that a Draft National Policy for Domestic Workers is under consideration and if so, the current status of the implementation of the policy?

#### **Financial Assistance to MSMEs**

57. SHRI M. BADRUDDIN AJMAL:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has allocated funds and formulated any system to extend financial help to the Micro, Small and Medium Enterprises (MSME) sector which is passing through a very difficult time specially due to demonetisation and then due to Covid-19 lockdown;

(b) if so, the detail thereof along with names of the schemes launched and used for the purpose;

(c) the quantum of amount allocated and utilised for the purpose during the last five years; and

(d) the number of beneficiaries, State/year-wise?

#### **Conservation of Memorial Arches**

58. SHRI Y.S. AVINASH REDDY:

Will the Minister of CULTURE

संस्कृति मंत्री

#### be pleased to state:

(a) whether the Archaeological Survey of India (ASI), has taken up conservation of a century old World War I and II Memorial Arches, currently in a dilapidated state; and

(b) if so, the details thereof/progress made, Statewise along with the funds sanctioned/spent since 2014 onwards and if not, the reasons therefor?

#### Job Loss in Organised/Unorganised Sector

#### 59. SHRI ADHIKARI DEEPAK (DEV): SHRI KRUPAL BALAJI TUMANE: SHRI OMPRAKASH BHUPALSINH *ALIAS* PAWAN RAJENIMBALKAR:

Will the Minister of LABOUR AND EMPLOYMENT

श्रम और रोजगार मंत्री

be pleased to state:

(a) whether the Government is aware of the fact that more than 1.5 million people have lost their jobs during the last two or three months in the organised and unorganised sectors due to which the rate of unemployment in rural and urban India has increased;

(b) whether the Government is aware of the fact that the rate of unemployment has reached alarming levels in the country and if so, the details thereof during the last three years including the current status of unemployment in the Country and the reasons therefor;

(c) whether the Government has made any plans to improve such scenario in the country; and

(d) if so, the details thereof and if not, the reasons therefor?

#### **Forest Right Act**

# 60. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether it is true that the provisions of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 are not being implemented in Telangana;

(b) the number of STs and Other Traditional Forest Dwellers (OFTDs) who have been displaced from their land in the last five years, State/UT-wise and the reasons for their displacement;

(c) the number of complaints received by the Government regarding the violation of the Forest Rights Act in the last 5 years, State/UT wise and the details thereof; and

(d) whether the Government is considering/has implemented any plans to include forest dwellers and their interests in the protection and conservation of forests and if so, the details thereof?

#### **Development Policy Loan by World Bank**

## 61. SHRI A. GANESHAMURTHI:

#### Will the Minister of FINANCE

<mark>वित्त मंत्री</mark>

#### be pleased to state:

(a) whether the World Bank has approved to provide development policy loan to India to support reforms

critical to addressing financing gaps in the investment in infrastructure, small businesses, and the green finance markets;

#### (b) if so, the details thereof;

(c) the details of sectors that would benefit by this loan, particularly MSME sector to help it make a sustainable growth; and

(d) the status of loan disbursal by the World Bank?

#### **Deaths due to Pollution**

### 62. SHRI KOTHA PRABHAKAR REDDY: SHRI ASHOK KUMAR RAWAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायू परिवर्तन मंत्री

#### be pleased to state:

(a) whether thousands of persons die due to pollution in the country and if so, the details thereof during the last three years, State-wise;

(b) whether the Government has conducted any survey in this regard and if so, the details of survey report; and

(c) the details of compensation paid to the victims and steps being taken to correct the situation by reducing the pollution levels?

#### **Tobacco Shops in School Vicinity**

## †63. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of EDUCATION

शिक्षा मंत्री

be pleased to state:

(a) whether it is a fact that due to the presence of tobacco shops near the schools in different part of the country including Delhi, children are getting addicted to tobacco;

(b) if so, whether the Government is considering to take any concrete steps in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

#### **Rescue of Children Engaged in Labour**

#### †64. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT श्रम और रोजगार मंत्री

be pleased to state:

(a) the details of children engaged in Labour rescued in the last five years in various States/Union Territories of the country including Rajasthan;

(b) the year-wise details of the amount of funds allocated and spent under the National Child Labour

Project (NCLP) Scheme during the last five years;

(c) the number of beneficiaries of NCLP during the last five years; State/UT-wise, and

(d) the total number and details of Special Training Centres being run under NCLP Scheme in the country?

#### **Project Elephant**

#### 65. SHRIMATI CHINTA ANURADHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE

पर्यावरण, वन और जलवायु परिवर्तन मंत्री

be pleased to state:

(a) whether the Government under the "Project Elephant" scheme has promoted and supplied usage of technology to mitigate human elephant conflict in the border regions of Andhra Pradesh & Odisha and Andhra Pradesh & Tamilnadu; and

(b) if so, the details thereof and if not, the reason therefor?

#### Meta in Odisha

#### 66. SHRIMATI SARMISTHA SETHI:

#### Will the Minister of TRIBAL AFFAIRS

जनजातीय कार्य मंत्री

be pleased to state:

(a) whether there is any proposal to collaborate with Meta (formerly Facebook) for providing digital skill training to tribal youth and women;

(b) if so, the details thereof;

(c) the number of tribal youth and women from Odisha that will be given training under this project; and

(d) whether there has been any discussion with State Governments in this regard and if so, the details thereof?

#### **Blueprint for Economy**

#### 67. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of FINANCE

वित्त मंत्री

be pleased to state:

(a) whether the Government has worked out a blueprint to steer the economy over the Amrit Kaal of the next 25 years - from India at 75 to India at 100 and it continues to build on the vision drawn in the Budget of 2021- 22 and its fundamental tenets, which included transparency of financial statement and fiscal position, reflect the government's intent, strengths, and challenges which is futuristic and inclusive to directly benefit the youth, women, farmers, Scheduled Castes and Scheduled Tribes along with attracting big public investment for modern infrastructure, readying for India at 100 years; and

## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS

## LOK SABHA

## **UNSTARRED QUESTION NO. 61**

## TO BE ANSWERED ON MONDAY, JULY 18, 2022 / ASHADHA 27, 1944 (SAKA)

## **Development Policy Loan by World Bank**

## 61. SHRI A. GANESHAMURTHI:

## Will the Minister of FINANCE be pleased to state:

- a) whether the World Bank has approved to provide development policy loan to India to support reforms critical to addressing financing gaps in the investment in infrastructure, small businesses and green finance markets;
- b) if so, the details thereof;
- c) the details of sectors that would benefit by this loan, particularly MSME sector to help it make a sustainable growth; and
- d) the status of loan disbursal by the World Bank?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (d): The World Bank Board has approved a development policy loan (DPL) of USD 750 million to India to support reforms critical to addressing financing gaps in the investment in infrastructure, small businesses and green finance markets. The DPL aims to catalyze sustainable private sector financing for India's economy, with the focus on infrastructure and MSMEs. The DPL is based on the GoI's commitment to crowd in private long-term financing for infrastructure and housing sectors, to focus on the financial sector as means of attracting capital and investment for green projects through a sovereign green bond and to assist productive MSMEs that were impacted by the pandemic, including women entrepreneurs to ensure that financing continues to flow to viable firms, existing jobs are preserved, and new jobs are created. The loan under DPL is generally disbursed in bullet form during project implementation. This DPL is closing on June 30 2023.